

ITEM NO.501

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.274/2009

IN RE SECTION 6A OF THE CITIZENSHIP ACT 1955

Petitioner(s)

(With IA No.125532/2018 - APPROPRIATE ORDERS/DIRECTIONS, IA No.68465/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.48049/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.105327/2018 - APPROPRIATE ORDERS/DIRECTIONS, IA No.83457/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.73916/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.43257/2018 - CLARIFICATION/DIRECTION, IA No.61664/2021 - CLARIFICATION/DIRECTION, IA No.130128/2017 - CLARIFICATION/DIRECTION, IA No.86040/2018 - CLARIFICATION/DIRECTION, IA No.153715/2018 - CLARIFICATION/DIRECTION, IA No.86036/2018 - CLARIFICATION/DIRECTION, IA No.151606/2018 - CLARIFICATION/DIRECTION, IA No.14361/2021 - CONTEMPT PETITION, IA No.14359/2021 - CONTEMPT PETITION, IA No.153061/2022 - DISCHARGE OF ADVOCATE ON RECORD, IA No.10/2013 - INTERVENTION APPLICATION, IA No.213642/2023 - INTERVENTION APPLICATION, IA No.121861/2018 - INTERVENTION APPLICATION, IA No.190221/2023 - INTERVENTION APPLICATION, IA No.103961/2018 - INTERVENTION APPLICATION, IA No.217240/2023 - INTERVENTION/IMPLEADMENT, IA No.43256/2018 - INTERVENTION/IMPLEADMENT, IA No.125524/2018 - INTERVENTION/IMPLEADMENT, IA No.22616/2018 - INTERVENTION/IMPLEADMENT, IA No.209500/2023 - INTERVENTION/IMPLEADMENT, IA No.61640/2021 - INTERVENTION/IMPLEADMENT, IA No.110873/2017 - INTERVENTION/IMPLEADMENT, IA No.7921/2023 - INTERVENTION/IMPLEADMENT and IA No.86047/2018 - INTERVENTION/IMPLEADMENT)

WITH W.P.(C) No. 916/2014 (PIL-W)

(With IA No. 138341/2019 - APPROPRIATE ORDERS/DIRECTIONS)

Diary No.34152/2018 (XIV)

(With IA No.135242/2018 - CONDONATION OF DELAY IN FILING, IA No.135243/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.160372/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.135345/2018 - PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.135241/2018 - PERMISSION TO FILE SLP)
Diary No.21214/2018 (XIV)
(With IA No.84178/2018 - CONDONATION OF DELAY IN FILING)
Diary No.20944/2018 (XIV)
(With I.R. and IA No.80351/2018-CONDONATION OF DELAY IN FILING and IA No.80352/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.80350/2018-PERMISSION TO FILE SLP)
Diary No.21959/2018 (XIV)
(With I.R. and IA No.82961/2018-CONDONATION OF DELAY IN FILING and IA No.82962/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.82959/2018-PERMISSION TO FILE SLP)
Diary No.21377/2018 (XIV)
(With I.R. and IA No.92415/2018-CONDONATION OF DELAY IN FILING and IA No.92417/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.92411/2018-PERMISSION TO FILE SLP and IA No.92419/2018-CONDONATION OF DELAY IN REFILEING)
Diary No.21368/2018 (XIV)
(With I.R. and IA No.82085/2018-CONDONATION OF DELAY IN FILING and IA No.82087/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.82088/2018-INTERVENTION/IMPLEADMENT and IA No.82084/2018-PERMISSION TO FILE SLP and IA No.82086/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS)
W.P.(C) No.470/2018 (XI)
(With I.R. and IA No.69948/2018-EXEMPTION FROM FILING O.T.)
W.P.(C) No.1047/2018 (XI)
(With IA No.125802/2018-EXEMPTION FROM FILING O.T.)
W.P.(C) No.68/2016 (PIL-W)
(With IA No. 186168/2018 - EARLY HEARING APPLICATION and IA No. 1/2017 - INTERVENTION APPLICATION)
W.P.(C) No.876/2014 (X)
(With IA No.36773/2021 - EXEMPTION FROM FILING O.T. and IA No. 1/2014 - STAY APPLICATION)
W.P.(C) No.449/2015 (XI)
(With IA No.1/2015 - APPROPRIATE ORDERS/DIRECTIONS, IA No.120151/2018 - CLARIFICATION/DIRECTION, IA No.120136/2018 - CLARIFICATION/DIRECTION and IA No.120147/2018 - INTERVENTION/IMPLEADMENT)
W.P.(C) No.450/2015 (XI)
(With IA No.1/2015 - APPROPRIATE ORDERS/DIRECTIONS)
W.P.(C) No.311/2015 (XI)
S.L.P.(C) No.25858/2015 (XIV)
W.P.(C) No.562/2012 (X)

Date : 06-12-2023 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE J.B. PARDIWALA
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WPC 274/2009

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SLP D.34152/2018

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SLP D.21377/2018

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SLP D.20944/2018,
SLP D.21959/2018
WPC 470/2018

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WPC 311/2015

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SLPC 25858/2015

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WPC 562/2012

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**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Heard in part.
- 2 Put up for further hearing tomorrow (7 December 2023) as a part-heard matter.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Assistant Registrar**